

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**DFR No. 1819 of 2014**  
**(FAO 303 OF 2003)**

**&**

**DFR No. 1820 of 2014**  
**(FAO 301 OF 2003)**

**Dated : 28<sup>th</sup> November, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Power Grid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Karnataka Power Transmission Corporation Ltd. & Ors.**  
**.... Respondent(s)**

**Counsel for the Appellant(s) : -**  
**Counsel for the Respondent(s) : Mr. P.C.Sen**  
**Mr. Anand K. Ganesan for R.1**  
**Mr. R.K. Mehta for R.8**

**ORDER**

It is submitted that the Application seeking for Clarification is still pending in the Hon'ble High Court.

Therefore, post the matter on **06.02.2015.**

**(Rakesh Nath)**  
**Technical Member**  
ts/mk

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**